

ITEM NO.6

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19445/2004

(Arising out of impugned final judgment and order dated 01-07-2004
in WP No. 1124/2001 passed by the High Court Of Uttarakhand At
Nainital)

STATE OF UTTARANCHAL & ORS.

Petitioner(s)

VERSUS

M/S. KUMAON STONE CRUSHER

Respondent(s)

(ALL THE MATTERS ARE LISTED EXCEPT MAIN MATTER VIZ.
SLP(C)19445/2004)

WITH

SLP(C) No. 3189/2012 (XI)
SLP(C) No. 1675/2012 (XI)
SLP(C) No. 8713/2008 (IV-A)
SLP(C) No. 10601/2008 (IV-A)
SLP(C) No. 9523/2008 (IV-A)
SLP(C) No. 6959/2008 (IV-A)
SLP(C) No. 6958/2008 (IV-A)
SLP(C) No. 950/2012 (XI)
SLP(C) No. 1031/2012 (XI)
SLP(C) No. 948/2012 (XI)
SLP(C) No. 1169/2012 (XI)
SLP(C) No. 1197/2012 (XI)
SLP(C) No. 2213-2220/2012 (XI)
T.P. (C) No. 76/2012 (XVI -A)
T.P. (C) No. 77/2012 (XVI -A)
SLP(C) No. 1697/2012 (XI)
SLP(C) No. 2082/2012 (XI)
SLP(C) No. 2236/2012 (XI)
SLP(C) No. 2081/2012 (XI)
SLP(C) No. 2399/2012 (XI)
SLP(C) No. 3152-3164/2012 (XI)
SLP(C) No. 2938-2951/2012 (XI)
SLP(C) No. 3192-3199/2012 (XI)
SLP(C) No. 1822/2012 (XI)
SLP(C) No. 4832/2012 (XI)
SLP(C) No. 4002-4008/2012 (XI)
SLP(C) No. 6144/2012 (XI)
SLP(C) No. 3512-3524/2012 (XI)
SLP(C) No. 3320-3338/2012 (XI)
SLP(C) No. 3490-3499/2012 (XI)
SLP(C) No. 13019-13022/2012 (XI)

SLP (C) No. 12808-12823/2012 (XI)
SLP (C) No. 3624-3639/2012 (XI)
SLP (C) No. 6822/2012 (XI)
SLP (C) No. 11395/2013 (XI)
SLP (C) No. 6614/2012 (XI)
SLP (C) No. 6807/2012 (XI)
SLP (C) No. 5965/2012 (XI)
SLP (C) No. 4761/2012 (XI)
SLP (C) No. 4882-4884/2012 (XI)
SLP (C) No. 6047-6050/2012 (XI)
SLP (C) No. 5911/2012 (XI)
SLP (C) No. 11917-11933/2013 (XI)
SLP (C) No. 16261-16283/2013 (XI)
SLP (C) No. 16316-16344/2013 (XI)
SLP (C) No. 6715/2012 (XI)
C.A. No. 2047/2006 (X)
SLP (C) No. 16285-16298/2013 (XI)
SLP (C) No. 5760/2012 (XI)
SLP (C) No. 6147-6171/2012 (XI)
SLP (C) No. 8991-8995/2012 (XI)
SLP (C) No. 12577/2013 (XI)
SLP (C) No. 6532/2012 (XI)
SLP (C) No. 6588/2012 (XI)
SLP (C) No. 6937/2012 (XI)
SLP (C) No. 5558/2012 (XI)
SLP (C) No. 12967-12988/2012 (XI)
SLP (C) No. 12989-13001/2012 (XI)
SLP (C) No. 7199/2012 (XI)
SLP (C) No. 7702/2012 (XI)
SLP (C) No. 16846-16860/2013 (XI)
SLP (C) No. 8775/2012 (XI)
SLP (C) No. 10499/2012 (XI)
SLP (C) No. 16299-16303/2013 (XI)
SLP (C) No. 7491/2012 (XI)
SLP (C) No. 8465-8467/2012 (XI)
CONMT.PET. (C) No. 199-201/2014 In SLP (C) No. 31530-31532/2011 ()
SLP (C) No. 2776-2786/2014 (XI)
SLP (C) No. 15501-15521/2012 (XI)
SLP (C) No. 15611-15627/2012 (XI)
SLP (C) No. 15430-15444/2012 (XI)
SLP (C) No. 15405-15416/2012 (XI)
SLP (C) No. 12578/2013 (XI)
SLP (C) No. 12176/2012 (XI)
SLP (C) No. 12657/2014 (XI)
SLP (C) No. 15446-15465/2012 (XI)
SLP (C) No. 16989-17001/2012 (XI)
SLP (C) No. 15543-15544/2012 (XI)
SLP (C) No. 15417-15429/2012 (XI)
SLP (C) No. 13521/2013 (XI)
SLP (C) No. 15466-15484/2012 (XI)
SLP (C) No. 15522-15542/2012 (XI)
SLP (C) No. 15485-15500/2012 (XI)
SLP (C) No. 16970/2012 (XI)

SLP (C) No. 12948/2012 (XI)
 SLP (C) No. 12659/2014 (XI)
 SLP (C) No. 13683/2014 (XI)
 SLP (C) No. 12658/2014 (XI)
 SLP (C) No. 12661/2014 (XI)
 SLP (C) No. 13684/2014 (XI)
 SLP (C) No. 15401-15402/2012 (XI)
 SLP (C) No. 15795-15796/2012 (XI)
 SLP (C) No. 13776-13777/2012 (XI)
 SLP (C) No. 13774/2012 (XI)
 SLP (C) No. 9093-9094/2008 (XI)
 SLP (C) No. 15547-15554/2012 (XI)
 SLP (C) No. 15591-15603/2012 (XI)
 SLP (C) No. 14738/2012 (XI)
 SLP (C) No. 15804/2012 (XI)
 SLP (C) No. 13148/2012 (XI)
 W.P. (C) No. 203/2009 (X)
 C.A. No. 2797/2008 (III-A)
 SLP (C) No. 15555-15562/2012 (XI)
 SLP (C) No. 11380-11389/2013 (XI)
 SLP (C) No. 15571-15582/2012 (XI)
 SLP (C) No. 15583-15590/2012 (XI)
 SLP (C) No. 15563-15570/2012 (XI)
 SLP (C) No. 15604-15610/2012 (XI)
 SLP (C) No. 15445/2012 (XI)
 SLP (C) No. 16973/2012 (XI)
 SLP (C) No. 16972/2012 (XI)
 SLP (C) No. 17016-17026/2012 (XI)
 SLP (C) No. 17004-17015/2012 (XI)
 C.A. No. 2821/2008 (III-A)
 SLP (C) No. 15545-15546/2012 (XI)
 SLP (C) No. 15896/2010 (XI)
 SLP (C) No. 18661/2013 (XI)
 SLP (C) No. 16987-16988/2012 (XI)
 SLP (C) No. 16975-16984/2012 (XI)
 SLP (C) No. 16951-16969/2012 (XI)
 SLP (C) No. 13656/2012 (XI)
 SLP (C) No. 13640/2012 (XI)
 SLP (C) No. 34773-34775/2012 (XI)
 SLP (C) No. 18665/2013 (XI)
 SLP (C) No. 23589-23598/2012 (XI)
 SLP (C) No. 19075-19076/2012 (XI)
 SLP (C) No. 18664/2013 (XI)
 SLP (C) No. 11923/2009 (XI)
 C.A. No. 5652/2008 (III-A)
 SLP (C) No. 15721/2012 (XI)
 SLP (C) No. 11392/2013 (XI)
 SLP (C) No. 17003/2012 (XI)
 C.A. No. 2739-2762/2008 (III-A)
 SLP (C) No. 17666/2008 (XI)
 SLP (C) No. 22322/2008 (XI)
 SLP (C) No. 20675/2008 (XI)
 SLP (C) No. 22629/2008 (XI)

C.A. No. 2734/2008 (III-A)
 SLP(C) No. 26555-26565/2012 (XI)
 SLP(C) No. 2812-2822/2014 (XI)
 SLP(C) No. 27709-27720/2012 (XI)
 SLP(C) No. 23599-23610/2012 (XI)
 SLP(C) No. 17572/2009 (XI)
 C.A. No. 2737/2008 (III-A)
 C.A. No. 2820/2008 (III-A)
 C.A. No. 2706/2008 (III-A)
 SLP(C) No. 22760/2013 (XI)
 SLP(C) No. 2788-2811/2014 (XI)
 SLP(C) No. 24075-24094/2012 (XI)
 SLP(C) No. 23682-23695/2012 (XI)
 C.A. No. 2862-2863/2008 (III-A)
 SLP(C) No. 21030-21031/2012 (XI)
 SLP(C) No. 24065-24073/2012 (XI)
 SLP(C) No. 26464-26470/2012 (XI)
 SLP(C) No. 22761/2013 (XI)
 SLP(C) No. 26610-26637/2012 (XI)
 SLP(C) No. 26662-26674/2012 (XI)
 SLP(C) No. 26639-26658/2012 (XI)
 C.A. No. 2732/2008 (III-A)
 SLP(C) No. 18760/2009 (XI)
 SLP(C) No. 18843/2009 (XI)
 SLP(C) No. 27324/2012 (XI)
 C.A. No. 2819/2008 (III-A)
 SLP(C) No. 22635/2008 (XI)
 SLP(C) No. 30398-30533/2012 (XI)
 SLP(C) No. 21844/2008 (XI)
 SLP(C) No. 24768/2008 (XI)
 SLP(C) No. 27326/2012 (XI)
 SLP(C) No. 17217/2009 (XI)
 SLP(C) No. 33163-33169/2012 (XI)
 SLP(C) No. 33170-33174/2012 (XI)
 SLP(C) No. 29725/2009 (XI)
 CONMT.PET.(C) No. 585-587/2016 In SLP(C) No. 31530-31532/2011 ()
 SLP(C) No. 30535/2012 (XI)
 SLP(C) No. 27511/2011 (XI)
 SLP(C) No. 27487/2011 (XI)
 SLP(C) No. 32133/2012 (XI)
 SLP(C) No. 34384/2012 (XI)
 SLP(C) No. 27840/2011 (XI)
 SLP(C) No. 32029/2012 (XI)
 SLP(C) No. 36975-36981/2012 (XI)
 SLP(C) No. 30185/2012 (XI)
 SLP(C) No. 34637-34638/2014 (XI)
 S.L.P.(C)...CC No. 22596/2015 (XI)
 CONMT.PET.(C) No. 251/2008 In C.A. No. 2797/2008 (III-A)
 SLP(C) No. 27771/2009 (XI)
 SLP(C) No. 29549/2016 (XI)
 SLP(C) No. 31868/2009 (XI)
 SLP(C) No. 37685-37687/2012 (XI)
 SLP(C) No. 37683/2012 (XI)

S.L.P. (C) ...CC No. 22210/2016 (XI)
 SLP (C) No. 37576/2012 (XI)
 SLP (C) No. 35807/2016 (XI)
 C.A. No. 1010/2011 (X)
 SLP (C) No. 31530-31532/2011 (XI)
 SLP (C) No. 32620-32623/2011 (XI)
 SLP (C) No. 35680/2015 (XI)
 SLP (C) No. 35673/2015 (XI)
 SLP (C) No. 35682/2015 (XI)
 SLP (C) No. 6956/2008 (IV-A)
 SLP (C) No. 35813/2016 (XI)
 SLP (C) No. 4943-4947/2013 (XI)
 SLP (C) No. 1398/2012 (XI)
 SLP (C) No. 34909-34916/2011 (XI)
 SLP (C) No. 4461/2013 (XI)
 SLP (C) No. 36272/2011 (XI)
 SLP (C) No. 134-136/2012 (XI)
 SLP (C) No. 1684/2012 (XI)
 SLP (C) No. 2433/2012 (XI)
 SLP (C) No. 1874/2012 (XI)
 T.P. (C) No. 18/2012 (XVI -A)
 SLP (C) No. 1198/2012 (XI)
 SLP (C) No. 1074/2012 (XI)
 T.P. (C) No. 44/2012 (XVI -A)
 SLP (C) No. 652/2012 (XI)
 SLP (C) No. 738/2012 (XI)
 SLP (C) No. 146-147/2012 (XI)
 SLP (C) No. 877-878/2012 (XI)
 SLP (C) No. 981/2012 (XI)
 SLP (C) No. 8204-8209/2013 (XI)
 SLP (C) No. 3457/2016 (XI)

Date : 02-08-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
 HON'BLE MR. JUSTICE ASHOK BHUSHAN

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Mr. Anshuman Shrivastava, Adv.
Mr. Anuvrat Sharma, Adv.
Mr. Abhijeet Shrivastava, Adv.
Ms. Ruchi Sahay, Adv.
Ms. Komal Mundhra, Adv.
Mr. Saurabh Agrawal, Adv.
Ms. Alka Sinha, Adv.

Mr. Anish Kumar Gupta, Adv.
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Mr. Chandrashekhar Suman, Adv.

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Mr. Himanshu Mehta, Adv.
Mr. Avirat Kumar, Adv.
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Mr. Rahul Kaushik, Adv.

Mr. Ajit Kumar Sinha, Adv.
Mr. T.G.N. Nair, Adv.

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Mr. Pavan Kumar, AOR

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Mr. Vipin Kumar Jain, Adv.

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Mr. Ajit Kumar Gupta, Adv.

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Mr. Garvesh Kabra, AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Sanjay Kumar Tyagi, AOR
Mr. E. C. Vidya Sagar, AOR
Ms. S. Usha Reddy, AOR
Mr. Adarsh Upadhyay, AOR
Mr. A. N. Arora, AOR
Mr. Mohit Kumar Shah, AOR
Mr. K. S. Rana, AOR
Mr. Bharat Sangal, AOR

Ms. Pragati Neekhra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List on 03.08.2017

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COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER